

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3504
ANSWERED ON 17/12/2024**

PENDING PROJECTS UNDER PMAY-G

3504. SHRI AMRINDER SINGH RAJA WARRING:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government of India has taken any steps to expedite the completion of houses under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) especially given the significant number of pending projects and if so, the details thereof and if not, the reasons therefor;**
- (b) the details and number of beneficiaries who have received any instalment from PMAY-G in Punjab and the number of beneficiaries still awaiting for the final instalment; and**
- (c) whether the Government has any plan to resolve the issue of land availability for beneficiaries who are unable to construct houses due to lack of land, if so, the details of the measures proposed by the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved an additional 2 crore rural houses under PMAY-G to be constructed in the next five years from FY 2024-25 to FY 2028-29 to meet the arising housing requirements due to increase in the number of families in rural areas across the country.

The Ministry is taking the following initiatives to ensure monitoring and timely completion of the houses under PMAY-G:

- i. Timely allocation of targets to the States/UTs.**

- ii. Micro monitoring of house sanction and completion through workflow enabled transaction-based MIS-AwaasSoft, analytic Dashboard and using other IT tools & latest AI/ML technologies.**
- iii. Regular review by Minister/ Secretary/ Deputy Director General.**
- iv. Separate review of States with high targets.**
- v. Timely release of funds to the States/UTs and follow up with the States/UTs for onward release to beneficiaries.**
- vi. Training to Rural Masons under Rural Mason Training (RMT) programme to make available pool of trained rural masons for faster construction of quality houses.**
- vii. Using newly launched IT tools including Awaas+ 2024 mobile app which ensures transparent beneficiary identification with Aadhaar-based face authentication.**
- viii. AwaasSakhi mobile app designed to streamline access to PMAY-G by consolidating key information and resources in one place.**
- ix. Awards to best performing States/UTs, Districts and blocks based on dedicated performance index dashboard thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

(b): The State of Punjab has been allocated a total target of 1,03,674 (including 63,985 for FY 2024-25). Out of which 55,744 have been sanctioned by the State and 1st instalment released to 48,761 beneficiaries. Further, beneficiaries awaiting for final instalment are 4,882 (2nd instalment received by 40,786 beneficiaries – 3rd instalment received by 35,904 beneficiaries). A total of 38,484 houses have been completed as on 12.12.2024

(c): Landless beneficiaries are accorded top priority under the PMAY-G. Providing land to the landless PMAY-G beneficiaries for the construction of houses is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List (PWL) of PMAY-G. Therefore, the States/UTs have been asked to ensure that such beneficiary is provided land from the government land or any other land, including public land (Panchayat common land, community land or land belonging to other local authorities). Landless beneficiaries are also given priority in the ranking of

households. A total of 3,63,164 landless beneficiaries have been provided with land/assistance by the States/UTs.

The Ministry is taking the following steps to speed up house construction for landless beneficiaries: -

- a. Regular follow up with the states to ensure allotment of land to landless beneficiaries.**
- b. Special attention is being given to landless beneficiaries, with efforts to provide them with land or financial assistance for land purchase.**
- c. A web application has been developed in the AwaasSoft, for capturing the details of the landless PMAY-G beneficiaries, so that the land allotment and house construction progress can easily be monitored.**
- d. The States/UTs were also requested to constitute a Task force under the Chief Secretary, comprising the Secretary (Revenue) and Secretary dealing with PMAY-G, so that land is allotted to landless beneficiaries under PMAY-G in a time bound manner. This matter has also been taken up by the Hon'ble Minister (RD) with the Chief Ministers of the States with highest number of landless beneficiaries.**
- e. Several State Governments have been implementing schemes for the landless beneficiaries under PMAY-G, as under :-**
 - i. Bihar: The MukhymantriAwaasSthalKraySahaytaYojana is implemented in the state of Bihar. This scheme provides financial assistance of Rs. 60,000 to eligible beneficiaries for purchasing land to construct their own homes.**
 - ii. Odisha:VASUDA scheme launched by the State Govt. of Odisha aims to provide land rights and housing benefits to the landless poor, slum dwellers, and vulnerable groups in Odisha.**
 - iii. Maharashtra: The PanditDeenDayalUpadhyayGharkoolJagaKharediArthSahayYojana of the State Govt of Maharashtra is providing financial assistance of Rs 1,00,000 to landless beneficiaries for the procurement of 500 sq feet land for construction of house under PMAY-G.**
 - iv. Tamil Nadu: The State is providing land to landless beneficiaries free of cost for construction of house under PMAY-G.**
